

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 794/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2017

NAME OF THE PARTIES: Reliance Industrial Investments & Holdings Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	Ms. Alpna Ghore	Counsel	
2)	Mr. Sidhant Samantaray	Counsel	
3)	Ms. Praneta Mehra	Advocate	
		1/b M/s Junnaker & Associates	

} Praneta

ORDER

CSP No. 744/230-232/NCLT/MB/MAH/2017
CSP No. 792/230-232/NCLT/MB/MAH/2017
CSP No. 793/230-232/NCLT/MB/MAH/2017
CSP No. 794/230-232/NCLT/MB/MAH/2017
CSP No. 795/230-232/NCLT/MB/MAH/2017
CSP No. 796/230-232/NCLT/MB/MAH/2017
CSP No. 797/230-232/NCLT/MB/MAH/2017
CSP No. 798/230-232/NCLT/MB/MAH/2017

The Company Petitions are **allowed**, vide separate order.

✓ Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)